

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2451
ANSWERED ON 03/08/2021

PENSION SCHEMES FOR WIDOW, ELDERLY, UNEMPLOYED BPL PEOPLE

2451. SHRI BASANTA KUMAR PANDA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented any pension scheme for the widows, elderly and unemployed persons living Below Poverty Line (BPL), if so, the details thereof;
- (b) the details of the funds allocated, sanctioned and utilised under the scheme during the last three years, State/UT-wise/area-wise;
- (c) whether the Government has proposed to double the amount allocated under the scheme and if so, the time by which it is likely to be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) Under the National Social Assistance Programme (NSAP), monthly pension is being paid at the rate of Rs.300/- per month to widows in the age group of 40 to 79 years and Rs.200/- per month to old age persons in the age group of 60 to 79 years, all belonging to below poverty line households. The amount of pension is increased to Rs. 500/- per month in respect of these beneficiaries on attaining the age of 80 years and above. There is no provision of pension to unemployed persons living below poverty line.
- (b) The State/UT-wise details of funds allocated, sanctioned and utilized under the scheme during the last three years is given at **Annexure**.
- (c) No, Sir. There is no such proposal for consideration to double the amount under NSAP.

Annexure

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question no. 2451 for 03.08.2021

Indira Gandhi National Old Age Pension Scheme (IGNOAPS)

(Rs. In crore)

Sl. No.	States/UTs	2018-2019		2019-2020		2020-21		
		Allocation	Sanctioned/ Utilised	Allocation	Sanctioned/ Utilised	Allocation	Sanctioned/ Utilised	
1	Andhra Pradesh	176.41	184.05	168.84	195.18	168.84	186.77	
2	Bihar	816.88	852.27	781.82	948.89	781.82	1000.02	
3	Chhattisgarh	178.67	180.91	171.01	186.42	171.01	98.55	
4	Gujarat	166.43	147.64	159.29	173.64	159.29	173.64	
6	Haryana	72.62	67.11	69.5	88.84	69.5	34.96	
7	Himachal Pradesh	26.47	36.31	25.34	37.32	25.34	39.34	
8	J & K	34.94	43.72	33.44	21.92	33.44	22.88	
9	Jharkhand	263.74	248.19	252.42	202.64	252.42	206.38	
10	Karnataka	277.9	295.33	265.97	295.97	265.97	300.73	
11	Kerala	127.78	199.97	122.3	68.49	122.3	175.96	
12	Madhya Pradesh	441.07	460.18	422.14	304.31	422.14	465.46	
13	Maharashtra	353.45	316.91	338.28	307.01	338.28	305.48	
14	Odisha	391.46	408.42	374.66	421.56	374.66	351.85	
15	Punjab	57.56	20.2	55.09	32.86	55.09	36.03	
16	Rajasthan	232.58	242.66	222.6	249.76	222.6	251.48	
17	Tamilnadu	345.2	360.15	330.38	350.23	330.38	201.26	
18	Telangana	126.08	131.54	120.67	69.7	120.67	213.17	
19	Uttar Pradesh	1215.6	876.29	1163.43	1230.55	1163.43	1247.08	
20	Uttarakhand	68.14	67.66	65.21	41.25	65.21	98.76	
21	West Bengal	409.37	323.15	391.8	560.93	391.8	367.05	
North Eastern States								
22	Arunachal Pradesh	18.84	9.44	17.38	0	17.38	0	
23	Assam	467.76	190.94	431.41	241.55	431.41	253.8	
24	Manipur	39.88	8.14	36.78	16.22	36.78	25.92	
25	Meghalaya	49.71	13.42	45.85	10.92	45.85	17.19	
26	Mizoram	19.17	7.82	17.68	9.26	17.68	9.35	
27	Nagaland	29.36	21.29	27.08	18.09	27.08	18.47	
28	Sikkim	10.5	2.19	9.68	4.89	9.68	8.17	
29	Tripura	100.56	20.52	92.75	56.37	92.75	9.85	
Union Territories								
30	NCT Delhi	34.08	34.08	34.08	40	34.08	23.04	
31	Ladakh	NA					0.95	
32	Puducherry	5.31	530.9	5.31	863.88	5.31	822.23	
	GRAND TOTAL	6557.51	6301.43	6252.17	7048.63	6252.17	6965.83	

Annexure referred in reply of part (b) of the Lok Sabha Unstarred Question no. 2451 for 03.08.2021

Indira Gandhi National Widow Pension Scheme (IGNWPS)

(Rs. In crore)

Sl. No.	States/UTs	2018-2019		2019-2020		2020-21	
		Allocation	Sanctioned /Utilized	Allocation	Sanctioned//Utilized	Allocation	Sanctioned// Utilised
1	Andhra Pradesh	80.26	91.07	68.47	91.07	68.47	91.07
2	Bihar	207.41	183.86	176.95	203.12	176.95	203.12
3	Chhattisgarh	85.17	57.71	72.66	65.48	72.66	45.23
4	Gujarat	71.37	0	60.89	19.03	60.89	78.81
6	Haryana	18.68	21.19	15.93	21.19	15.93	7.98
7	Himachal Pradesh	5.88	6.67	5.01	6.67	5.01	6.67
8	J & K	2.72	2.6	2.32	1.13	2.32	1.24
9	Jharkhand	88.92	96.19	75.86	50.14	75.86	75.53
10	Karnataka	152.07	172.46	129.74	170.6	129.74	170.6
11	Kerala	68.38	116.38	58.33	38.79	58.33	96.98
12	Madhya Pradesh	175.29	198.9	149.55	187.4	149.55	190.35
13	Maharashtra	32.68	0	27.88	0	27.88	15.58
14	Odisha	172.73	189.14	147.36	195.12	147.36	206.12
15	Punjab	13.79	8.71	11.76	0	11.76	5.77
16	Rajasthan	91.08	52.44	77.7	59.33	77.7	66.87
17	Tamilnadu	179.43	192.7	153.08	192.7	153.08	96.35
18	Telangana	57.36	65.09	48.94	32.54	48.94	97.63
19	Uttar Pradesh	324.1	0	276.5	135.4	276.5	135.6
20	Uttarakhand	31.15	6.87	26.57	3.84	26.57	11.51
21	West Bengal	210.64	204.69	179.71	234.26	179.71	217.49
North Eastern States							
22	Arunachal Pradesh	3.24	1.38	2.99	0	2.99	0
23	Assam	124.87	39.36	115.17	42.32	115.17	42.6
24	Manipur	7.31	0.86	6.74	1.86	6.74	3.08
25	Meghalaya	7.72	2.45	7.12	1.85	7.12	3.15
26	Mizoram	1.75	0.71	1.61	0.71	1.61	0.71
27	Nagaland	3.38	1.64	3.12	1.38	3.12	1.38
28	Sikkim	1.47	0.15	1.35	0.42	1.35	0.81
29	Tripura	16.28	3.32	15.02	9.28	15.02	2.69
Union Territories							
30	NCT Delhi	13.48	13.48	13.48	5.69	13.48	2.85
31	Ladakh	NA				0.19	
32	Puducherry	3.63	3.63	3.63	362.82	3.63	3.16
	GRAND TOTAL	2252.23	1733.65	1935.45	2134.14	1935.45	1881.01
